

OFFICE OF THE DISTRICT & SESSIONS JUDGE ::
TIS HAZARI COURTS :: DELHI

CIRCULAR

On receipt of certain complaints in stitched summer uniform i.e. measurement, improper stitching, the firm M/s Superhouse Limited has agreed to depute his tailors for making alteration in summer uniform where it requires. The tailors of the firm will be available for the period from **08.03.2010 to 15.03.2010 in Room no. 279, 2nd Floor, Tis Hazari Courts, Delhi.** Hence, all the group 'C' employees who have been provided summer uniform (Pant and Shirt) and have grievances may avail the benefit as stated above.

Those group 'C' officials who could not given their measurement earlier for the purpose of uniform may give their measurement on aforesaid dates to the tailors of the firm. Further, those group 'C' officials who have joined the department after the placement of supply order dated 19.11.2008 should not approach to the tailors of the firm.

The Purchase Committee resolved that after the aforesaid alteration schedule, it will be presumed that no other complaint in summer uniform survives.

D.K. Malhotra
21/3/10

(D.K. MALHOTRA)

Superintendent, Purchase Cell
Tis Hazari Courts, Delhi.

14716-896

No. _____ / Purchase Cell/ 2010

date 2/3/10

Copy forwarded for information and necessary action to :-

1. All the Judicial Officers/A.O./Superintendents/Branch Incharges/Incharges at Tis Hazari Courts are requested to circulate it to the Group "C" employees under their control.
2. Superintendent, Caretaking Branch, Tis Hazari Courts is requested to provide the aforesaid room to tailors of above named firm for alteration of summer uniform.

D.K. Malhotra
21/3/10

Superintendent, Purchase Cell
Tis Hazari Courts, Delhi.